## GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION No. 2589 TO BE ANSWERED ON 04.08.2021

## **South Eastern Coal Fields**

## 2589. SHRI DEEPAK BAIJ:

Will the Minister of COAL be pleased to state:

- (a) the number of ITI diploma holder employees during the last five years and the number of such employees working presently in the South Eastern coal fields;
- (b) the year-wise details of the retired employees during the last five years;
- (c) the details of the new appointments made against the retired employees during the last five years; and
- (d) whether the operation of South Eastern Coal Fields is being done with the help of unskilled contractual employees instead of new appointments as a result of which a lot of irregularities are taking places and if so, the details thereof?

## ANSWER MINISTER OF COAL, MINES AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a): The number of ITI diploma holder employees during the last five years and the number of such employees working presently in South Eastern Coalfields Limited (SECL) are as follows -

Particular	2016-17	2017-18	2018-19	2019-20	2020-21
Non-Executive	3706	3697	3689	3666	3647

**(b):** The year-wise details of the retired employees during the last five years in SECL is as under -

Particular	2016-17	2017-18	2018-19	2019-20	2020-21
Executive	116	115	137	171	143
Non-Executive	3215	3207	3362	3308	3539
Total	3331	3322	3499	3479	3682

(c): In SECL, no new appointments are made against the retired employees, however, during the last five years, employments have been given under Coal India Special Female Voluntary Retirement Scheme (SFVRS), fresh recruitment, employment to Project Affected People (PAPs) against land acquisition and dependent employment as per provisions of National Coal Wage Agreement (NCWA), the details of which are given below -

Particular	2016-17	2017-18	2018-19	2019-20	2020-21
Against SFVRS	15	ı	-	1	-
Fresh Appointment	58	210	18	02	-
Against Land Acquisition	360	296	343	374	253
Dependent Employment	618	502	405	347	205

(d): Unskilled worker are normally not engaged in mining operation. Outsourcing through contract is resorted to keeping in view the administrative exigency of work, efficiency and economy of operations and unavoidable circumstances.

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